

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI
CAMP AT AURANGABAD

ORIGINAL APPLICATION NO: 526/97

WEDNESDAY the 5th day of DECEMBER 2001

CORAM : Hon'ble Shri S.R. Adige, Vice Chairman
Hon'ble Shri S.L.Jain, Member (J)

Rajendra Kashinath Nikumbh
Residing at 'Chhaya'
Neharunagar,
Deopur, Dhule.

... Applicant.

By Advocate Shri S.P. Inamdar

V/s

1. The Department of
Telecommunication
Sansad Marg.,
Telecommunication Ministry
New Delhi.
2. The Telecom District Manager
Mundada Market,
Parola Road, Dhule. ... Respondents.

By Advocate Shri S.S. Karkera for Shri P.M. Pradhan.

ORDER (ORAL)

(Per S.R. Adige, Vice Chairman)

Heard both sides.

2. It is not denied that the applicant has not
represented in regard to his grievance to the
Chief General Manager, Telecom Circle, Mumbai.
In the interest of justice it is fit and proper that
the applicant submits a representation to the ^{^ first} _{^ aforementioned} authority concerned.

3. Under the circumstances we dispose of this
OA with the direction that in the event of applicant's
[^] submission of self contained representation to the

: 2 :

Chief General Manager, Maharashtra Circle, Mumbai within one month from today, the Chief General Manager, Maharashtra Circle, Mumbai should dispose of his representation by ^a detailed, reasoned, ^{n and} speaking order under intimation to the applicant within three months of its receipt, after giving applicant a ^{reasonable} opportunity to be heard in person.

4. If any grievance still survive, it will be open to the applicant to seek revival of OA through ^{This?} ^{also} MA by impugning the order passed pursuant to the directions.

5. The OA disposed of accordingly. No costs.

S.L.Jain
(S.L.Jain)
Member(J)

S.R. Adige
(S.R. Adige)
Vice Chairman

NS